

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/212/2016
NAME OF THE PETITIONER(S) : Ramabhandran Sivaraman
NAME OF THE RESPONDENT(S) : M/s Star Quarry and Aggregates Private Limited & 4 others
UNDER SECTION : 397/398, 237 and 59


S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. ANANT MERTHIA	Counsel for Petitioner	Anant
2. A.M. Sridharan	Counsel for Respondents 1 to 3 & 5	A.M. Sridharan
3. S.P. Murali Krishna	Counsel for 4th Respondent	S.P. Murali Krishna

ORDER

Shri Anant Merthia, counsel for petitioner present. Shri A M Sridharan, counsel for R1 to R3 & R5 and Shri S P Murali Krishnan, counsel for R4 are present. Heard both the ^{sides} counsels. The order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)